

(b) and (c) Does not arise.

(d) National Remote Sensing Centre (NRSC) of Indian Space Research Organisation (ISRO) is the only authorised agency acting as a single window delivery system for supplying Remote Sensing data products to genuine users in India complying with the above-Mentioned Remote Sensing Data Policy.

Delay in Central projects

†1219. SHRI SHIVANAND TIWARI: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether it is a fact that total number of under construction projects of Central Government is 519 and construction cost of these projects is Rs. 100 crores or even more;

(b) if not, the facts in this regard;

(c) whether out of them, construction work of 258 projects is being delayed;

(d) if not, the number of such projects; and

(e) the names of the Ministries whose projects are being delayed and their number?

THE MINISTER OF STATE IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI G.K. VASAN): (a) to (d) As on 31st July, 2008, 516 projects costing Rs. 100 crore and above are on the monitor of the Ministry of Statistics and Programme Implementation. Of these 516 projects, 207 projects are delayed with respect to the latest approved schedule.

(e) The number of projects delayed w.r.t. the latest approved schedule Ministry/ Sector-wise may be seen in the enclosed statement.

Statement

List of Delayed Projects

(Status as on 31/07/2008)

Sl. No.	Sector	Total No. of projects	No. of projects delayed w.r.t. latest approved schedule
1	2	3	4
1.	Atomic Energy	5	3
2.	Civil Aviation	2	—
3.	Coal	26	1

†Original notice of the question was received in Hindi.

1	2	3	4
4.	Mines	1	—
5.	Steel	23	8
6.	Petroleum	37	20
7.	Power	60	25
8.	Health and FW	1	—
9.	Railways	138	21
10.	Road Transport and Highways	181	105
11.	Shipping and Ports	7	2
12.	Telecommunication	32	20
13.	Urban Development	2	1
14.	Water Resources	1	1
Total		516	207

Fire safety norms for buildings in Dwarka

†1220. SHRI KALRAJ MISHRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that a large number of buildings in Dwarka area of Delhi don't fulfil the fire safety norms;

(b) if so, the details thereof;

(c) whether it is also a fact that chief fire officer has received a lot of complaints in this regard, if so, the details thereof; and

(d) the actions taken on these complaints and by when all the complaints would be disposed of?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI AJAY MAKEN): (a) and (b) No Sir, the Chief Fire Officer (CFO), Delhi Fire Service, has informed that 'No Objection Certificate' in respect of 270 buildings has been issued by Delhi Fire Service department, which were referred to it by the building sanctioning authorities *i.e.* MCD/NDMC/DDA as provided for in clause 6.2.4.1 of the Delhi Building Bye Laws, 1983.

(c) and (d) CFO, Delhi Fire Service has also informed that in respect of 04 Co-operative Group Housing Societies Complaints were received in this regard and that all such complaints have been disposed of.

†Original notice of the question was received in Hindi.